

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, Sir. A proposal to construct a product pipe line from Trombay to Pune for movement of petroluem products is under consideration in consultation with the Planning Commission.

Chemical plants lying incomplete

*114. SHRI SAT PAL KAPUR:
Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of chemical plants which are still lying incomplete at present both in private and public sectors;

(b) the time for which they are lying incomplete and the places of their location; and

(c) the time by which they are likely to be completed?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) to (c). A statement is laid on the Table of the House [*Placed in Library: See No: LT-4289/73*] in respect of chemical plants in the public and private sectors under the control of Ministry of Petroleum and Chemicals. Information in respect of private sector chemical plants is not complete. It is being collected. There are chemical plants under the administrative control of other Ministries of the Government of India. Requisite particulars of their plants are also being obtained. Another statement will be laid on the Table of the House later.

Request to U.N. for assisting the developing countries in oil exploration and technology

*115. SHRI MUKHTIAR SINGH MALIK:

SHRI BIRENDER SINGH RAO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian delegate while participating in the U.N. Seminar on Petroleum Refining in Developing Countries recently urged upon the United Nations to step in with an organised effort to assist the developing countries to maximise their resources by intensive exploration and by arranging transfer of modern technology; and

(b) if so, the consensus at the Seminar and the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha.

Statement

The consensus at the Seminar was that the UN may be urged to provide assistance and guidance to developing countries in respect of:—

- (i) Technical matters and training of personnel including planning energy development programmes particularly those based on Oil and Natural Gas;
- (ii) Preparation of proposals for grant of financial assistance in the Oil, Natural Gas and other related sectors;
- (iii) Conducting intensive exploration for oil and gas;
- (iv) Establishment of Refineries;
- (iv) Drafting of agreements, legal matters, project evaluation and related activities for the development of petroleum sector;

(vi) Development of scientific, technological and educational base in the developing countries with a view to promoting a scientific approach towards understanding the specifications and utilisations of petroleum products, improvement of efficiency in use, conservation of energy resources, development of research and design capabilities; and

(vii) Establishment of technical institutions for training of skilled artisans to support growing petroleum activities.

The draft report of the Seminar is still under consideration by the U.N.

Crimes on Moradabad, Saharanpur and Meerut Section of the Northern Railway

*116. SHRI JAGANNATH MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether crimes on Railways are committed more on Moradabad, Saharanpur and Meerut Sections than on any other section; and

(b) if so, the reasons therefor and the steps taken by Government to check them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Moradabad Division, in which these sections are located, is not worse than other divisions like Allahabad and Delhi division of Northern Railway in respect of heinous crimes.

(b) The present position is attributed to the general deteriorating law and order conditions. The following preventive measures have been taken to prevent such incidents:

(1) To the extent possible, important passenger trains are

escorted by unarmed/armed personnel of the Government Railway Police.

(2) Surprise checks/supervision of escort duties has been further intensified.

(3) Deterrent punishment are inflicted on train escorts found negligent in their duties.

(4) To check recurrence of such incidents, the Minister of Railways has addressed a letter to the Chief Minister of U.P. in November/1972, to provide armed guards on important passenger trains, particularly in badly affected areas, so that greater security could be provided to the travelling public and railway staff. These measures have since been enforced by U.P. Police.

(5) The Minister of Railways also proposes to call a meeting of the Home Ministers and Inspectors General of Police of Eastern States including U.P. in March, 1973 in this connection.

Planning Commission's Directive for Laying New Railway Track

*117. SHRI BHAGWAT JHA AZAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to revise the directive of the Planning Commission that no new track should be laid during the Fifth Plan Period, unless a 10 per cent return is guaranteed on the investment; and

(b) if so, what are the reasons for the departure?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) There is no such directive from the Planning Commission.

(b) Does not arise.